

ORDER SHEET

O.A./MA/RA/CP NO. 181 OF 2007Applicant/s Balwan Respds. U. S. SinghAdvocate for Applicant/s R. P. Singh Advocate for Respondent/s S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>6</u>
<u>NOTES</u> O.A. is admitted. As per court order of 01.3.07. notices with copy of O.A. have been sent through registered post, to S. Singh. New case has been filed before on behalf of the respondents. Counter affidavit has been filed on 09.5.07. NOA has been received so far. Dismissed. <u>28/5/09.</u>	<u>27-4-03</u> Hailam A.K. Saur J.M. Hailam S.N. Shukla A.M. No time left. case is adjourned to 23-7-03. Boc Sharma <u>23.07.09</u> List has been revised. None is present for the applicant. Sri Firoz Ahmad, Advocate, holding brief of Sri S.C. Mishra, counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the O.A. It is accordingly dismissed in default and for want of prosecution.	
REGISTRAR <u>30.03.09</u> List of A.C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On <u>27.04.09</u> <i>(Signature)</i>	<i>(Signature)</i> (D.C. Lakha) AM <i>(Signature)</i> (A.K. Gaur) J.M.	

Contd. On Sheet No. _____